



RRD/RR_Div/AB/1481/9252/2026

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15683 and 15684 of 2026
Certificate No. 9252 of 2026

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

Attachment Proceeding No. 15683 and 15684 of 2026 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery Certificate No. 9252 of 2026 dated July 27, 2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs.5,21,000/- (i.e. Rupees Five Lakh Twenty-One Thousand Only) along with further interest, all costs, charges and expenses etc. against Chiranggi Irish Shah ["Defaulter"] PAN: CACPS1824G.
2. And whereas Notices of Attachment in the above proceedings dated August 14, 2026 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 29th Day of September, 2026.

SEAL



Copy to:

Chiranggi Irish Shah (PAN: CACPS1824G)

**Address : 502, Ashapura, V.P. Road, 1/B
Kalyangram Society, Andheri west,
Mumbai 400058.**

**RECOVERY OFFICER
JAYEETA RAY**

जईता रे

Dy. General Manager & Recovery Officer
उप महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनियम बोर्ड
Mumbai
मुंबई